

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

CRIMINAL APPEAL NO(s). 1679 OF 2012

RAM KALP CHAUDHARY

Appellant (s)

VERSUS

STATE OF U.P.
(With appln(s) for bail)

Respondent(s)

Date: 23/10/2013 This Appeal was called on for hearing today.

For Appellant(s) Mr. M.P.S. Tomar,Adv.
Ms. Sandhya Goswami,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Appellant has filed the additional documents. Service is complete. It is submitted that no further steps are required.
List the matter before the Hon'ble Court, as per rules.

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|mg|
||(SUNIL THOMAS)
|Registrar|
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